

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): (a) No.

(b) No.

(c) The balance on hand as on the 1st August, 1953, was as follows:—

\$ 22,180.00 coupons for books and publications;

\$ 36,775.75 coupons for scientific material and equipment; and

\$ 7,374.25 coupons for educational and scientific films.

COMMITTEE FOR LEGAL REFORMS

***463. Shri Gidwani:** Will the Minister of Law be pleased to state whether Government intend to appoint any Committee for legal reform in the country to make the existing legal procedure simple, cheaper and less dilatory?

The Minister of Law and Minority Affairs (Shri Biswas): There is no proposal, at present, to appoint any Committee for the purpose mentioned. However, Government have already undertaken an examination of the question of reforming the judicial system so as to make the procedure simple, cheaper and less dilatory.

PARTITION SUB-COMMITTEE'S REPORT ON ANDHRA STATE

***464. Shri Eswara Reddy:** Will the Minister of Home Affairs be pleased to state:

(a) whether the Government of India have received the Report of the Partition Sub-Committee on Andhra State set up by the Government of Madras:

(b) if so, whether a copy of the same will be laid on the Table of the House;

(c) if not, when Government expect to receive the Report; and

(d) the terms of reference of the Committee?

The Minister of Home Affairs and States (Dr. Katju): (a) to (d). The Government have received no such report from the Madras Government and do not expect to receive it.

LINGUISTIC STATES

***465. Shri Eswara Reddy:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have constituted the High Power Committee for Linguistic States indicated by the Prime Minister in his speech at Sholapur recently;

(b) the personnel of this Committee; and

(c) its terms of reference?

The Deputy Minister of Home Affairs (Shri Datar): (a) to (c). I would invite attention to the speech made by the Prime Minister in the House on the 6th August 1953. I have nothing to add to it.

INDUSTRIAL FINANCE CORPORATION

***466. Shri M. S. Gurupadaswamy:** Will the Minister of Finance be pleased to state:

(a) the total amount of loans sanctioned by the Industrial Finance Corporation since January, 1953; and

(b) the concerns to which these loans have been granted?

The Deputy Minister of Finance (Shri A. C. Guha): (a) and (b). During the period from 1st January 1953 to the 30th June 1953 the Corporation sanctioned loans aggregating Rs. 74 lakhs to following six concerns:—

(1) Sundatta Cotton-seed Utilisation Ltd.

(2) Dewan Bahadur Ramgopal Mills Ltd.

(3) Gourepore Electric Supply Company Ltd.

(4) Kirloskar Electric Company Ltd.

(5) Bangasri Cotton Mills Ltd.

(6) Cosmos India Rubber Works Ltd.